

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
C.P. (IB)/194(AHM)2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

SHREE GOPINATH PAPER PRODUCTS PRIVATE LIMITEDApplicant

VS

HDFC BANK LTD.

.....Respondent

Order delivered on: 24/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohit Gupta, Adv.

For the Respondent : Mr. Hem Buch, Adv. & Mr. Ishan Joshi, Adv. HDFC

ORDER

Ld. Counsel for the respondent submitted that reply is filed. Both sides are directed to file written submissions not more than two to three pages within one-week.

Heard Ld. Counsel for the applicant and respondent.

List for filing writing submission on 28.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)